

Item NO.27

07.04.2017

OA NO.330/280/2006

HON'BLE MR. JUSTICE DINESH GUPTA, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

None for the parties.

It appears that the applicant has lost interest in pursuing this case. Accordingly, the present OA is dismissed in default and for non-prosecution.


(NITA CHOWDHURY)
MEMBER (A)


(JUSTICE DINESH GUPTA)
MEMBER (J)

/ravi/